BEFORE
HON'BLE MR. JUSTICE S.R. SEN
EL. PET No. 1 of 2013

29.05.2014

Heard Mr K Paul, the learned counsel for the petitioner who submits that, he is going to file the list of witnesses in the course of the day.

Both the learned counsel for the petitioner as well as the learned counsel for the respondent are directed to file the list of witnesses positively by today or tomorrow.

List this matter on 3.06.14 for evidence.

Registry is directed to arrange one expert typist for recording of evidence, if necessary Ms BM War may be called from District Court and Mrs. D Nary may replace her for the time being for smooth functioning of works subject to approval of Hon'ble Chief Justice.

JUDGE

V Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Review Petn. 14 of 2013

29.05.2014

Heard Mr SG Momin, the learned counsel for the petitioner.

Also heard Mr ND Chullai, the learned senior counsel assisted by Mr R Gurung, the learned counsel for the respondents.

Mr. SA Sheikh, the learned counsel appearing for respondent No. 6 submits that, he has been engaged today only and sought time till 3.06.14.

List this matter on 3.06.14 for hearing.

JUDGE

V Lyndem